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Gift of Cattle to Ceylon

3928. Shri Kindar Lal: Shri Vishwa Nath Pandey:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) whether it is a fact that India has gifted some cattle to the Government of Ceylon;
- (b) if so, the total number of the cattle; and
 - (c) the total price thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) to (c). It is proposed to make a gift of 1,000 buffaloes of Murrah, Mehsana and Surti breeds to Ceylon under the Colombo Plan over a period of 4 years. The first instalment of 250 buffaloes will be purchased from the breeding tracts and despatched to Ceylon as soon as shipping facilities are available for the same. Each buffalo is expected to cost between Rs. 1,000 to Rs. 1,500 depending on the age, yield etc.

Rice from Taiwan

3929. Shri D. C. Sharma: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) whether Taiwan has offered 100 tons of rice as gift for seed purposes to India and as a gesture of Taiwan's willingness to help India solve its food problem;
- (b) whether any additional help has been sought from that country; and
 - (c) if so, the details thereof?

The Deputy Minister in the Ministry of Food. Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) A gift of 100 tons of rice seeds has been offered to the National Tonnage Club of India.

- (b) No.
- (c) Does not arise.

Food Processing Industry

3930. Shri Firodia: Will the Minister of Food, Agriculture. Community Development and Cooperation be pleased to state:

- (a) whether a delegation of American food processing industry which visited India recently have submitted its report; and
- (b) if so, the main recommendations thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) No report has been received by the Government of India.

(b) Does not arise.

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED COMMUNICATION FROM
WORLD BANK RE. FOREIGN PARTICIPATION IN FERTILISER DEAL

Shri Bhagwat Jha Asag (Bhagalpur): Sir, I call the attention of the Minister of Petroleum and Chemicals to the following matter of urgent public importance and I request that he may make a statement thereon:—

The reported communication from the President of the World Bank to the Government of India for allowing majority participation of foreign capital in the proposed fertiliser deal.

The Minister of Petroleum and Chemicals (Shri Alagesan): In a recent communication addressed to the Government of India, the World Bank has given the assurance that it would do its best to make a significant contribution to the solution of India's food problems and stated that it is necessary for the Government of India and its well-wishers throughout the world to mobilise all possible financial and physical resources as well as

[Shri Alagesan]

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technical and managerial talent in order to achieve the necessary increases in food output. The Bank has also welcomed the Government's adoption of an improved farm technology, designed to increase yields, including the use of higher yielding plant varieties, larger quantities of fertilizer, more effective and extensive plant protection measures increased and more effectively applied irrigation water. The Bank has also expressed the hope that, given adequate supplies of the necessary physical inputs, incentive prices and adequate farm credit, India's farmers would respond and that the enormous increase in food output required can be achieved. The Bank has emphasised that private foreign capital can make a major contribution with resources and technology to the development of fertilizer capacity in the country. However, foreign investors would in most cases expect to participate as majority partners and in view of the difficulties of raising rupee finance it would be desirable for the Government of India or a Government-owned corporation agree to invest in these projects as a minority partner.

The Government of India varefully considered the suggestion of the World Bank and decided that:

- (a) no worthwhile and sound proposal for setting up a fertilizer plant for which the foreign exchange is assured from private sources, will be allowed to flounder for lack of rupee finance;
- (b) where the rupee finance is being provided by private sources, financing institutions such as the Industrial Development Bank and the Industrial Finance Corporation, which are meant to help the private sector, would play their normal part; and
- (c) neither Government nor the Government-owned corpora.

tion, such as the Fertilizer Corporation of India, will go into partnership with a private foreign investor on a minority basis. Firms with foreign majority will have to be in the private sector.

Shri Bhagwat Jha Azad: When extraordinary concessions to fix the price and also to distribute the fertiliser as they like were granted to the American foreign capital there was no mention of majority capital nor was there any condition or mention of bringing ammonia liquid from the Persian Gulf when naphtha is available in this country. In view of these extraordinary conditions, which are almost an encroachment upon the economic rights of this country, do Government propose to release foreign exchange worth Rs. 120 crores or Rs. 200 crores to acquire this fertiliser plant out of the massive Rs. 4,000 crores that they are now asking the World Bank to give or to allow any condition to come upon the economic rights of this country?

Shri Alagesan: The question of the recent policy on pricing and distribution has been sufficiently explained when I replied to the debate on the Demands relating to my Ministry.

Shri S. M. Banerjee (Kanpur): We were not convinced.

An. hon. Member: You will never be.

Shri Alagesan: Then, the question has been put whether we are going to take feed stock, such as, ammonia from elsewhere. The reply is that we will be having enough naphtha for a long time to come which will be the feed stock for our fertiliser projects.

As far as the Government participation with any foreign collaborator is concerned, it has been laid down that it can be only on a majority basis for the Government. The foreign investor or the foreign collaborator will have to be a minority partner.

But as far as the private sector projects are concerned, the foreign collaborator, when he brings all the foreign exchange needed for this industry, can be allowed a majority participation.

With reference to the question whether the Government will be able to provide all the foreign exchange for the massive fertiliser needed manufacturing programmes which we have adopted, that this, free foreign exchange resources, I shall be the happiest man if that can be done. Under the circumstances, when the demands on the existing free foreign exchange resources are many and too great, it would be wise to tap other sources as well. But we have taken a decision with reference to two projects namely, Cochin and Durgapur, where we have decided, whether we get credit or not, whether we get foreign collaboration or not, we shall proceed with these projects, financing them from our free foreign exchange resources.

Shri Khadilkar (Khed): I would like to know whether it is a condition now that, according to the new proposal, the import of liquid ammonia will be allowed from the Persian Gulf area and, if so, may I know whether the Government is in a position to state that the availability of raw material, that is, naphtha, is sufficient for 2½ million tons, for a project like this, at the present juncture?

Shri Alagesan: I partly answered this question. As far as the projection in the Fourth Plan goes, we have got enough naphtha to set up an additional capacity of 2 million tons. This is based on a refining capacity of 23 million tons. In the Fifth Plan, our refining capacity is expected to go up to 35 million tons. For certain projects in the Fifth Plan, as far as gwe can see, we shall be able to have domestic naphtha.

As far as the import of ammonia from the Persian Gulf area is con-

cerned, it has to be viewed with reference to various factors, that is, the availability of naphtha in the country, the cost of ammonia in the Persian Gulf area, the cost of transporting it to India and how the economics of fertiliser production, based on indigenous naphtha as against the fertiliser production based on imported ammonia will work out. The World Bank proposes to undertake a study and we are prepared to participate in it. But I may dispel the fears of the hon. Members once and for all that we have enough naphtha, as far as we are able to see, both in the Fourth Plan and in the Fifth Plan to feed our fertiliser projects.

श्री योगेन्द्र झा (मघुबनी): तीमरी योजना में सभी प्रयत्नों के वाबजूद हम खाद के उत्पादन के ध्रपने लक्ष्य की चालीस प्रतिगत पूरा नहीं कर सके हैं। देश में वर्तमान भन्न की कमी को देखते हुए खाद की भावश्य-कताओं को बढ़ा-चढ़ा नहीं कहा जा सकता है। विदेशी मुद्रा की भी कमी है। इन सब बातों को ध्यान में रखते हुए मैं सरकार से यह जानना चाहता हूं कि क्या सरकार ने पब्लिक सैक्टर में खाद के कारखाने स्थापित करने के लिए साम्यवादी मुल्कों से भी सहायता लेने का प्रयत्न किया है, विदेशी मुद्रा प्राप्त करने का प्रयत्न किया है और यदि किया है तो उसकी क्या सम्भावना है?

Shri Alagesan: I could not hear the first part of the question; and I have already answered the second part. I have only said that, for the two projects in the public sector, namely, Cochin and Durgapur, the Finance Ministry have kindly agreed to finance these projects from free foreign exchange resources; we will go on independently of any assistance from abroad. This is with reference to these two projects.

Shrimati Tarkeshwari Sinha (Barh): Proposals were given earlier by Bechtels; they had demanded 20 per cent profit, but it went against the [Shrimati Tarkeshwari Sinha]

prescribed limit of Tariff Commission, namely, 12 per cent and, therefore, Government rejected those proposals. May I know whether this proposal of majority participation by American firms is better than the Bechtels' proposal which was rejected?

Secondly, as Mr. Bhagwat Jha Azad said, the provision of one million tonnes of fertilisers would require Rs. 120 crores, i.e., Rs. 30 crores per year. In that context, may I know whether the Government have examined the feasibility, whether Rs. 30 crores per year can be provided without surrendering our sovereignty and self-respect to Americans?

Shri Alagesan: Ι have already answered the latter part of the question. I would once again like to say that there is no question of any surrender of our sovereignty or selfrespect where we undertake projects which have to be aided by one way or the other from foreign resources. We have been depending on both the Blocs for helping us in our planned development. When we talk of one sector in the whole industrial economy and when we go in for aid, to raise the question that it is surrendering our sovereignty and self-respect, I should very humbly submit to the House and to the hon, lady Member, is not at all fair.

An. hon. Member: She is a fair lady.

Shri Alagesan: As far as the Bechtels' proposals were concerned, they were turned down not only on the basis of profitability—in fact, they demanded a profit of 20 per cent net which meant a profit of 40 per cent; in other words, in two or three years, they would have repatriated the entire equity—but there were also other objectionable features.

As far as this is concerned, on this basis we are going to invite proposals

for collaboration; anybody can come and collaborate with us; there is no particular party involved.

Shri H. N. Mukerjee (Calcutta Central): It is clear that this fertiliser deal, out of confirmity, scandalously, with our Industrial Policy Resolution, has come; if this has come, oil and other similar deals cannot be far behind. . May I know if this has any link-there seems to be a very definite link and as far as we are aware there is a link-between what has been done by the Minister who is there and the Prime Minister's speech before the Economic Club in New York where she had talked about an open door to American capital thereby announcing a virtual selldown of India's position to World Bank and other organisations of its ilk. May I know if we are a lot of chicken? We do not know the character of the World Bank which is entirely under the thumb of the United States big business and is the haunt of the most viciously reactionary economic experts of the capitalist world and at their behest we are going now to depart essentially from our Industrial Policy Resolution for the sake of something which, by way of results, may prove to be utterly dubious. It is a very serious matter and not the kind of sophistry which the Minister tries to practise.

Shri Alagesan: I am sorry there is no question which I have to answer; except the statement that I am indulging in sophistry, which I am not doing, there is no question, no pertinent question for me to answer. Is there anything to answer in the hon. Member's question?

Shri H. N. Mukerjee: Here is the Prime Minister who goes about making speeches offering open door to American capital, and here is a Minister representing the Government led by the Prime Minister offering open door to U.S. capitalists who want to enter the fertiliser industry, in complete disregard of our Industrial

Policy Resolution. This kind of thing takes place and the hon. Minister takes shelter behind whatever technicality he could find under your aegis. We want to find out what is what.

Mr. Speaker: He has tried to say . . . (Interruptions)

Shri Warior (Trichur): While giving their decisions, Government have stated that:

"neither Government nor the Government-owned corporation, such as the Fertilizer Corporation of India, will go into partnership with a private foreign investor on a minority basis. Firms with foreign majority will have to be in the private sector."

I want to know whether it is after the communication of the World Bank having been received by Government that even after accepting majority shares for foreign firms, the World Bank and the USAID authorities are not willing to participate in the State sector in India, that Government have taken this decision.

Shri Ranga (Chittoor): Is that so?

Shri Alagesan: The decision that as far as private sector projects are concerned, in special cases, foreign majority participation can be allowed, was taken long ago without reference to the World Bank communication. Here, I have got a list with me which enumerates a number of industries in the private sector, of course, which were allowed majority foreign participation. So, it is nothing special.

Dr. Ranen Sen (Calcutta East): A few days back, in course of his reply to the debate on the Demands of the Ministry of Petroleum and Chemicals the hon. Minister had said that in spite of this collaboration of foreign capital or American capital with the private sector, the Government of India through their own fertiliser plant would be able to control two-thirds of the marketable produc-

tion and thereby will influence the price of the commodity. In view of the terms laid down by the World Bank, do Government still think that despite these stringent conditions in regard to prices,—because they will have their own control on their markets and other things,—production and marketing also, they will have this controlling influence over this fertiliser production that will be managed by the private sector collaboration between the U.S.A. and India?

Shrimati Renu Chakravartty: (Barrackpore): Laissez-faire.

Shri Alagesan: What I have stated holds true, and it is with reference to the projects which are before us in the Fourth Plan. The two-thirds majority will be there as between the projects which we have taken up in the public sector and the projects which we have allocated to the private sector. So, there is not going to be any change in that position.

Shrimati Renu Chakravarity: We do not understand this. We could not follow this answer. Please ask him to explain this. How does he control? The question was how Government would control. That question has not been answered.

Shri Alagesan: I had explained this at length in my speech. Firstly, we shall have two-thirds of the fertiliser production in the public sector. Secondly, Government have the option to purchase 30 per cent of the production in the private sector factories. Thirdly, we shall be able to import fertilisers also. These are the three methods by which we shall be able to see that the market is not exploited by the private party.

डा॰ राम मनोहर लोहिया (फर्टखाबाद): पूंजी लगाने वाले विदेशी जब 49 प्रतिशत श्रीर 51 प्रतिशत का फर्क करते हैं तो मुनाफे के कारण नहीं, नीति धौर नियंत्रण के कारण । खास तौर से पेट्रोनियम के धन्धे में जाना गया है, भीर ग्रब भी चल रहा है, कि पेट्रोजियम [डा॰ राम मनोहर लोहिया]

कम्पनी के बहीखाते का हिसाब यह सरकार देख नहीं पाती है, पेट्रोलियम कम्पनी का माल कहां से श्रीर किस दाम पर श्राता है वह यह नहीं देख पाती है, उस के किसी भी मनाफे का पता नहीं लगा पाती । उनका सारा काम अपनी एक दुनिया में भ्रलग चलता है श्रीर उनके यहां दाम को बराबर करेने की सारी दनिया में व्यवस्था चलती रहती है तो क्या उसी तरह से इस उर्वरक के क्षेत्र में भी ग्रब भारत को पश्चिमी दुनिया के ग्रन्त-र्राष्ट्रीय जगत क एक भ्रंग बनाया जा रहा है जिसमें उनके हिसाब किताब बही खाते वगैरह कुछ नहीं देखे जा सकेंगे जिसमें उनके दाम वर्गरह पर कोई नियंत्रण नहीं किया जा मकेगा श्रीर सारी दूनिया का एक श्रंग भारत बना दिया जायगा भीर तब यह कैसे कह सकते हैं कि भारत की ग्रपनी ग्राथिक स्वाधीनता बची रहेगी ?

Mr. Speaker: In view of these opportunities given to them, he wants to know whether we shall have control in keeping the prices at a lower limit.

Shri Alagesan: I have repeatedly stated the answer earlier.

Mr. Speaker: He says that he has given the answer earlier.

डा० राम मनोहर लोहिया : कहां ? कोई जवाब इसका नहीं है, प्रध्यक्ष महोदय । सवाल सदन में पूछे जाते हैं श्रौर सदन को हमेणा धनधेर में

ध्रध्यक्ष महोबय: उन्होंने तीन वजूहात दिये हैं, तीन ग्राउन्ड्ज जिनकी विना पर वह कंट्रोत रख सकेंगे। ग्रव वह काफ हैं या नहीं हैं यह बहस यहां नहीं हो सकती।

डा० राम मनोहर सोहिया : जैसे पेट्रोल कम्पनियों के बहीखाते यह देख नहीं सकते उसी तरह से उर्वरक के भी नहीं देख सकेंगे। **प्रध्यक्ष महोदय** : उन्होंने कहा है कि इतना ही हम देख पायेंगे । तीन बातें उन्होंने बतलायी हैं ।

डा॰ राम मनोहर लोहिया : ग्रव कच्चे माल ग्रीर पक्के माल का कोई नियंत्रण नहीं हो सकेगा ।

Shri Ranga: Government has become a profiteer.

श्री यद्यापाल सिंह (कैराना) : कई कई दफा यह एक सवाल सदन में झाया है श्रीर सरकार हमेशा इन पालियामेंट को अन्धेरे में रखती है। किस तरह से कीमतों के ऊपर नियंत्रण हो सकता है जबिक यह सरकार 250 रुपये फी टन फर्टिलाइजर अमेरिका से लेती है श्रीर साढ़े चार सौ रुपया टन किसान को देती है, जब किसान और अमेरिका के बीच में सरकार इतना मुनाफा कमाती है तो किस तरह से भाव पर नियंत्रण रख सकती है

ग्रध्यक्ष महोदयः यशपाल सिंह जी, जो सवाल इसमें हो सकता है वह तो ग्राप करते नहीं।

श्री यशपाल सिंह : यह कैसे नियंत्रण रख लेगी ?

ग्राप्यक्ष महोदयः ग्रब नहीं हो मकता, यह तो ग्रापकी राय है यह ।

श्री किशन पटनायक (सम्बलपुर)
यह सिर्फ उवंरक कारखाने की बात नहीं है
सारी विदेशी मदद का सवाल इससे जुड़ा
हुआ है। तो मैं जानना चाहता हूं कि प्रधान
मंत्री जी अपने अमरीकी अनुभव के बारे मे
जो कुछ भी कहें, क्या सरकार का ध्यान
इस तरफ गया है कि इस वक्त अमेरिका
में भारत की राजनीति और अयंनीति के
ऊपर दबाब डालने के लिए खासकर के
प्रख्वारों में कई प्रकार के अभियान चल
रहे हैं और खास कर पांच बार्तों पर, एक
यह कि हिन्दुस्तान की योजना नाकामयाब

हो रही है, दूसरे कि यहां का रेट भाफ एको-नामिक ग्रोप बिलकुल ही ग्रसन्तोषजनक है, तीसरे कि यहां का कंदोल वगैरह का जो सिस्टम है वह बहुत ही बाधक है भाशिक प्रगति के लिए भ्रोर चौथे यहां उत्पादन

म्रध्यक्ष महोदय: घव हो गया . . .

श्री किशन पटनायक : उत्पादन पर कम ग्रीर सट्टेबाजी पर ज्यादा ध्यान जाता है यहां की ग्रर्थ-नीति का ग्रीर इसके ग्रलावा काश्मीर का मामला हिन्दुस्तान के सामने है, तो इन बातों को देखते हुए क्या हिन्दुस्तान को सरकार धपनी योजनाधों के ढांचे को बदलने के लिए, ताकि भ्रमरीकी मदद के बिना भी यह चल सकें, कोई नया नक्शा बनारही है ?

Shri Alagesan: Am I called upon to answer this question? I am not able to discover any question in the statement of the hon. Member relating to the subject on hand.

Mr. Speaker: Are Government contemplating having an independent scheme by which we can run all these industries independently of the aid we are getting, because they pressurising us in our scheme?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): The hon. Members assumption is wrong. He has mentioned what the newspapers are saying. We are not concerned with what the newspapers of the U.S.A. are saying. We are not being pressurised on any If certain suggestions are given to ug and we consider those suggestions good suggestions, surely we shall adopt them, regardless of who has given those suggestions.

Shri Nath Pai (Rajapur): Sometime back, there was a mission called the Lucius Clay Mission which came in connection with negotiating for the crection of fertiliser plants in this country, which was followed by the

Bechtel Mission which also fell through, the reason being that the Government of India then found the conditions, which were offered, unacceptable. May I know in material respect the conditions of the World Bank, or such of them which were mentioned here, differ from the earlier conditions which the Bechtel Mission had adumbrated for us?

Mr. Speaker: Probably that he has answered.

Shri Nath Pai: No, Sir. Nobody even mentioned this Bechtel Mission.

Mr. Speaker: It was mentioned.

Shri Nath Pai: How? I did not follow it. I was very attentive, but sometimes the noise is so much. I was asking in what respect differ.

Mr. Speaker: That he has answer-

Shri Daji (Indore): He has answered that. He said this deal is not worse than Bechtel. Mr. Nath Pai's question is how it is not worse than Bechtel.

Shri Nath Pai: I was asking in what material respect it differs. Does it portend a basic change in Government's policy with regard to the role of private capital? This is a question which the Prime Minister should answer. She did answer something else. What we want to know is if there is any change with regard to the role which the Government want private foreign capital to play. Has she answered that?

Shri Alagesan: There has been no change. We are sticking to our old decision. If any foreign collaborator wants to participate in any project in our country, if it is in the private sector, he can have majority participation; if it is in the public sector, he has to be content with minority participation. There has been no change in that policy.

भी विश्वनाय पाण्डंय (सलमपूर) : जैसा कि सभी मंत्री महोदय ने बताया कि खाद्य-पदार्थों के उत्पादन के लिए देश के ग्रन्दर उर्वरक की स्नावश्यकता है तो मैं जानना चाहता हं कि अमेरिका के अलावा और कौन-कौन से देश हैं जिन्होंने भारत सरकार के साथ में बातचीत की है कि भारत सरकार के साथ में वह उर्वरक कारखाना देश में स्थापित करेंगे ग्रीर किस शर्त के साथ करेंगे ?

Foreign

Shri Alagesan: I am very happy that this question has been put. It is not only American entrepreneurs who are willing to come forward to set up fertiliser projects in but others also are willing. In fact, we have been negotiating supply of credits with countries like and Italy. There are offers West Germany as well.

Shrimati Renu Chakravartty: On the two points on which we have given up our economic right to the American company, namely on the question of pricing and the question of marketing, the hon. Prime Minister stated that she considers them to be very good. Are we to take it that in this context in the discussions which are going to take place in America now by Shri Asoka Mehta for future foreign aid, these two important points will also be conceded? Are we to take it that this has been already accepted by the Government? Is this the general line of thought?

Shrimati Indira Gandhi: I did not specify this particular point, but we have to look at the basic need of the country. Today we want to increase food production. Therefore, we want to have more fertilisers, and if we can increase that, then I do think it is good for the country.

Shri Bhagwat Jha Azad: At what cost?

Shrimati Indira Gandhi: The cost is not much greater.

डा० राम मनोहर लोहिया : भ्रध्यक्ष महोदय, यह दो बातों के ऊपर साफ सवाल है प्राइसिंग भ्रौर मार्केटिंग के ज्यर

अध्यक्त महोदय: मैं इस तरह से इजाजत नहीं देसकता।

डा० राम मनोहर लोहिया : यह कोई मजाक है ? प्राइसिंग ग्रौर मार्केटिंग का सवाल है . . .

प्रध्यक्ष महोदय : ऐसे नहीं हो सकता कि भ्राप जब चाहें खड़े हो जायें

डा० राम मनोहर लोहिया : नहीं, मैं जरूर खड़ा होऊंगा ग्रीर जवाब लगा । यह बेहदा जवाब है।

भी बागड़ी (हिसार) : ग्रध्यक्ष महोदय, ग्रगर कोई गलत जवाब दे उस वक्त सफाई के लिए मेम्बर खडा नहीं हो सकता?

घध्यक्ष महोदय : इस तरह नहीं हो सकता।

Shri H. P. Chatterjee (Nabadwip): They are selling the country.

Shrimati Renu Chakravartty: should protect us to get the 'specific reply which we have asked for. We are giving the right of pricing and marketing to the foreign collaborator. Is this going to be the line or pattern on which we are going to get future aid as a result of the discussion now being held in America by Shri Asoka Mehta?

Shri Alagesan: This refers to fertiliser production only.

श्री स॰ मो॰ बनर्जी: जो फटिलाइजर डील हम्रा था वह सारे देश के सामने एक शर्मनाक चीज है धौर सिर्फ विरोधी दल वाले ही नहीं बल्कि सत्ताधारी दल के लोग भी उस के खिलाफ़ हैं तो मैं पछना चाहता हं कि प्रधान मंत्री जी ने जो सभी कहा कि कुछ सुझाव भले ही वह कहीं से भी मायें लेकिन वह भ्रच्छे हों तो उन पर भ्रमल किया जाय 11627 Foreign
Participation is

fertilizer deal (C.A.)

तो यह जो फर्टिलाइजर डील हुम्रा था उस के कपर वर्ल्ड बैंक ने जो शरायतें कीं वह ऐसी शक्तें दी गई जिससे वह धीरे-धीरे हमारे भाषिक ढांचे को ही कैंप्चर कर लेना चाहते हैं। क्या वह ऐसा होना सही समझती हैं, यदि सही नहीं समझती हैं तो फिर यह इंडस्ट्रियल पालिसी जो भारत सरकार ने रखी थी उस को दफ़ना क्यों दिया गया है?

भ्राप्यक्ष महोदय: वह तो उस का जवाब भ्राग्या हैं।

Shri S. M. Banerjee: You should not defend the Prime Minister like this.

Mr. Speaker: Order, order. What does he mean by this? The answer has come; I am not bound to have it repeated.

Shri S. M. Banerjee: It is a shameless thing. सवाल पूछने से क्या फ़ायदा है?

श्री बागड़ी : सवाल पूछने का क्या फ़ायदा है जवाब तो दिया जाता नहीं है ।

श्री स० मो० वनर्जी: कल से मत पूछी। जो भी मिनिस्टर जवाब दे दें बस उसी को हां, हां कह कर मान लो।

Shri Hem Barua (Gauhati): Since the thinking in the world bank is traditionally governed and conditioned by political opinion for and against India in the United States, may I know whether government are in a position to tell us if this new thinking in the World Bank only reflects stiffening of attitude in the United States and in the World Bank also in the matter of giving economic aid to this country?

Shri Alagesan: We have to judge it only as far as it relates to the fertiliser production programme. The World bank is equally concerned that our dependence on food imports should end and we should grow the food necessary for us within the country. This needs a large amount of fertiliser production in the country.

For this they have made only a suggestion that we may think, even in the case of government collaborating with foreign collaborators, of government being in a minority position; we were unable to accept that and we have said so.

Shri Hem Barua: May I submit that no reply has come to my question. As a matter of fact the Prime Minister ought to have replied to my question.

Mr. Spaker: I cannot force any Minnister to answer.

12.32 hrs.

RELEASE OF MEMBER

(SHRI P. KUNHAN):

Mr. Speaker: I have to inform the House that I have received the following telegram, dated the 18th April, 1966, from the Superintendent, Central Jail, Cannanore:

"Shri P. Kunhan, Member, Lok Sabha, detained under the Defence of India Rules, was released from jail on the 17th night."

12.32-1/4 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE GANGA BRAH-MAPUTRA WATER TRANSPORT BOARD

The Minister of Transport, tion, Shipping and Tourism (Shri Sanjiva Reddy): I beg to lay on the Table a copy of the Annual Report of the Ganga Brahmputra Water Transport Board for the year 1965. [Placed in Library. See No. LT-6069/661].

Notification under National Cooperative Development Corporation Act

The Minister of Food, Agriculture, Community Development and Co-ope-